- (a) whether Government is willing to change the orthodox ways of education and examinations in the forthcoming years;
- (b) by when the proposed grading system for 10th and 12th classes will be implemented; and
 - (c) the criteria/dimensions for proposed grading system?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Central Board of Secondary Education (CBSE) has made certain changes to raise the educational standard in the schools affiliated to it, including:—

- 1.1 There will be no class X Board examination w.e.f. 2,011 for students studying in CBSE's Senior Secondary School and who do not wish to move out of the CBSE system after Class X.
- 1.2 The students studying in CBSE's Secondary Schools will, however, be required to appear in Board's external examination because they will be leaving the Secondary School after Class X.
- The Continuous and Comprehensive Evaluation (CCE) has been strengthened in all CBSE affiliated schools *w.e.f.* October, 2009 in Class IX.
- (b) and (c) The CBSE has introduced the new grading system only at Secondary Level (classes 9th and 10th) from the 2009-10 academic session. In this system, students performance will be assessed using conventional numerical marking mode, and the same will be later converted into the grades on the basis of the predetermined marks range as details below:—

Marks Range	Grade	Grade Point
91-100	A1	10.0
81-90	A2	9.0
71-80	B1	8.0
61-70	B2	7 .0
51-60	C1	6.0
41-50	C2	5.0
31-40	D	4.0
21-30	El	-
00-20	E2	= 4

Enhancing the number of Ph.D seats

2384. SHRI PARVEZ HASHMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has any proposal to enhance the number of seats for Ph.D. in central universities;

- (b) whether there is any proposal to increase the prescribed fund for the students of Ph.D for research; and
 - (c) if so, whether there is any beneficiary scheme for the students of Ph.D?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The University Grants Commission (minimum standards and procedure for award of MPhil/Ph.D Degree), Regulations, 2009 provide, *interalia*, that the Central Universities shall lay down and decide, on annual basis, a pre-determined and manageable number of Ph.D seats depending on the number of available eligible faculty Supervisers with each Supervisor having not more than eight Ph.D scholars at any given point of time.. As such, the Government or the University Grants Commission (UGC) has no role in determining or enhancing the number of seats for Ph.D in Central Universities, which is dependent on eligible faculty-Supervisors.

According to the information furnished by the UGC, all those full-time Ph.D scholars registered in the Central Universities, who are not in receipt of any other fellowship, are eligible to receive the following remuneration:—

- (i) Fellowship: Rs. 5,000/-p.m.
- (ii) Contingency (per annum): Rs. 10,000/- for Science subjects; and Rs. 8,000/- for Humanities and Social Sciences subjects.

Jan Shikshan Sansthan set up in Bihar

2385. SHRI TARIQ ANWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the Jan Shikshan Sansthan set up in Bihar during the last two years; district-wise;
 - (b) whether it is a fact that under this scheme NGOs are also included; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Yes, Sir. Under the Scheme of Support to Voluntary Agencies for Adult Education and Skill Development, only NGOs are eligible to apply for setting up of Jan Shikshan Sansthans (JSSs). During the last two years 5 JSSs have been sanctioned in Bihar to the following NGOs:—

SI.	Name of the NGO	Name of	Year of
No		District	sanction
1	2	3	4
1.	Nirdesh	Motihari	2008-09
2.	Milli Educational and Welfare Society	Kishanganj	2008-09